

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA No.2641/2018 in
Civil Appeal No(s).3321-3348/2010

GANGAVVA & ORS.

Appellant(s)

VERSUS

SPECIAL LAND ACQ.OFFICER & ANR.

Respondent(s)

Date : 07-05-2018 These matters were called on for hearing
today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s)/ Mr. Sushil Kumar Jain, Sr. Adv.
Applicant (s) Mr. Mallikarjun S. Mylar, Adv.
Mr. Mahantesh, Adv.
Ms. E. R. Sumathy, Adv. [AOR]

For Respondent(s) Ms. Kiran Suri, Sr. Adv.
Mr. S.J. Amith, Adv.
for
Dr. (Mrs.) Vipin Gupta, Adv. [AOR]

UPON hearing the counsel the Court made the following
O R D E R

This is an application for early hearing of the
appeals.

Having heard Mr. Jain, learned senior counsel for the
applicants and keeping in view the lis in question, the
prayer for early hearing is allowed.

Matter be added to the Hearing List in the week
commencing 06th August 2018.

I.A. stands disposed of accordingly.

(Subhash Chander)
AR-cum-PS

(H.S. Parasher)
Assistant Registrar